

Annexure-3

Name of the corporate debtor: Rolta Defence Technology Systems Private Limited; Date of commencement of CIRP: 02-11-2023; List of creditors as on: 02-04-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks , if any |
|---------|-----------------------|---------------------------|------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-------------------------|-------------------|----------------------------|---|------------------------------|------------------------------------|------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party ? | % of Voting share | | | | | |
| 1 | Union Bank of India | 17.11.2023 | 25,77,79,03,016 | 16,56,17,22,972 | Secured | NIL | NIL | NO | 40.100 | - | - | - | 9,21,61,80,044.90 | |
| 2 | Central Bank of India | 07.11.2023 | 15,45,81,62,798 | 13,94,69,71,100 | Secured | NIL | NIL | NO | 33.769 | - | - | - | 1,51,11,91,698.19 | |
| 3 | Bank of India | 10.11.2023 | 6,32,19,48,518 | 6,32,19,48,518 | Secured | NIL | NIL | NO | 15.307 | - | - | - | - | |
| 4 | Bank of Baroda | 17.11.2023 | 5,06,22,41,332 | 4,47,03,35,441 | Secured | NIL | NIL | NO | 10.824 | - | - | - | 59,19,05,890.11 | |
| | | | | | | | | | | - | - | - | - | |
| | TOTAL | | 52,62,02,55,664 | 41,30,09,78,030 | | | | | 99.999 | | | | 11,31,92,77,633 | |